

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00792/2017

DATED THIS THE 18TH DAY OF JUNE, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Shri G.S. Gururaja,  
S/o Shri G.S. Srinivasa Murthy,  
Aged about 76 years,  
R/a No.137, 4<sup>th</sup> Cross, 4<sup>th</sup> Main,  
Srinivasanagar, Bangalore-50,

Place of Employment:  
Assistant Garrison Engineer,  
Buildings and Roads (AE B/R),  
Naval Stores Depot, Sewari,  
Bombay-88.

...Applicant

(By Advocate Shri Annapurna Bevinje)

Vs.

1. Principal Controller of Defence Accounts (Pensions),  
Draupadighat, Near Sadar Bazar,  
Ashok Nagar,  
State of Uttar Pradesh-211 014.

2. Director,  
Central Records Office (Officers),  
C/o 46, APO-900 106.

3. Garrison Engineer,  
Naval Words,  
Mankhurd,  
Bombay-88. ...Respondents

(By Shri Syed S Kazi, Standing Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Both counsel submit that the benefits claimed for by the applicant has been allowed by the respondents. Therefore the matter has become infructuous.

2. Therefore the OA is dismissed as infructuous. No order as to costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the Applicant in OA.No.792/2017

Annexure A-1: OM No.38/37/2016- P & PW (A) of Ministry of Personnel, PG & Pensions.

Annexure A-2: CPAO/IT & Tech/Revision (7<sup>th</sup> CPC/19 Vol III/2016-17/61 dated 7.7.2017.

Annexure A-3: OM F.No.4/23/37/2017- P & PW (D) of Ministry of Personnel, PG & Pensions dated 25.7.2017.

Annexure A-4: Copy of representation of the applicant to Senior Administrative Officer, Central Record Office (Officers) dated 4.7.2017.

Annexure A-5: Copy of Part II Orders of applicant issued by the Garrison Engineer.

Annexure A-6: Copy of Pension/ Gratuity claim issued by the Garrison Engineer to Manager, Syndicate Bank, Gavipuram Extension Branch dated 22.3.1994.

Annexure A-7: Copy of Pension Payment Order dated 9.3.1994.

Annexure A-8: Copy of representation of the applicant to Senior Administrative Officer, Central Record Office (Officers) dated 20.7.2017.

Annexure A-9: Copy of representation of the applicant to the Director (CRO) dated 20.7.2017.

Annexures referred to by the Respondents in the Reply

Annexure R-1: Copy of the order dated 25.5.2018.

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